

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 133 OF 2018 &
IA NOS. 591 OF 2018 & 1267 OF 2019**

Dated: 23rd Aug, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**GSPL India Gasnet Limited
Vs.**

.... Appellant(s)

Petroleum & Natural Gas Regulatory Board

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Piyush Joshi
Ms. Sumit Yadava

Counsel for the Respondent(s) : Mr. Utkarsh Sharma for R-1

ORDER

List the matter for hearing on **20.09.2019**.

**(B.N. Talukdar)
Technical Member (P&NG)**
kt/bn

**(Justice Manjula Chellur)
Chairperson**